

Shamsher Singh And Another Vs State Of Punjab And Others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Aug. 24, 2023

Acts Referred: Constitution Of India, 1950 " Article 21

Hon'ble Judges: Anoop Chitkara, J

Bench: Single Bench

Advocate: Sham Lal Saha, Shiva Khurmi

Final Decision: Allowed

Judgement